

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-2534**  
ANSWERED ON-10/08/2021

**FUNDS SANCTIONED UNDER PM KUSUM SCHEME**

2534. SHRI BINOY VISWAM

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of funds sanctioned, allocated and utilised under the “Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan” (PM-KUSUM) scheme during the last three years and the current year, State-wise
- (b) the total number of beneficiaries under the scheme since its inception, State-wise;
- (c) the average income generated for farmers under the scheme, State-wise;
- (d) identified roadblocks to the successful implementation of the scheme and action taken regarding same; and
- (e) whether Government has made any provision in the PM-KUSUM scheme for the farmers belonging to the Scheduled Castes/Scheduled Tribes?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a)&(b)The PM-KUSUM was approved on 19.2.2019. The Scheme has following three components:

- (i) Component-A: installation of aggregated 10,000 MW capacity small solar power plants each of capacity up to 2 MW on the barren/fallow land of the farmers;
- (ii) Component-B: installation of 20 lakh standalone off-grid solar water pumps; and
- (iii) Component-C: solarization of 15 lakh existing grid-connected agriculture pumps including through feeder level solarisation.

Central financial support is provided under Component-B and Component-C of the Scheme.

Component-wise details of the sanctions issued under PM-KUSUM Scheme are placed at **Annexure-I**. State-wise number of beneficiaries provided central financial support under the Scheme and funds released since the inception of the scheme are placed at **Annexure-II**.

(c) As projects under the Scheme have been recently installed, details related to income generated by farmers are yet to be reported by the State Implementation Agencies.

(d) Implementation of the Scheme is being closely monitored by the Ministry of New & Renewable Energy through weekly/fortnightly review meetings and issues/ constraints are being resolved effectively.

(e) Separate budgetary allocations are provided under the annual budget of Ministry for Scheduled Caste and Scheduled Tribe beneficiaries under the Scheme.

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**Annexure-I referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 2534 for  
10/08/2021 regarding 'Funds sanctioned under PM KUSUM scheme'**

***Cumulative Sanctions issued under PM-KUSUM Scheme since its inception and till  
31.7.2021***

S. No.	State	Component-A (MW)	Component-B (Nos)	Component-C (Nos)	
				Individual Pumps Solarization	Feeder Level Solarization
1	Andhra Pradesh	0	0	0	50000
2	Arunachal Pradesh	0	50	0	0
3	Assam	50	1000	500	0
4	Chhattisgarh	30	20000	0	0
5	Delhi	62	0	550	0
6	Gujarat	500	3424	7000	500
7	Goa	50	200	11000	0
8	Haryana	65	37000	0	32927
9	Himachal Pradesh	20	950	0	0
10	Jammu & Kashmir	5	5000	0	0
11	Jharkhand	50	11000	500	10000
12	Karnataka	500	10500	1000	250000
13	Kerala	40	100	100	2000
14	Ladakh	0	600	0	0
15	Madhya Pradesh	300	57000	20000	175000
16	Maharashtra	500	100000	0	250000
17	Manipur	0	150	0	0
18	Meghalaya	5	200	0	10000
19	Nagaland	0	50	0	0
20	Odisha	500	5700	0	0
21	Puducherry	7	0	0	0
22	Punjab	220	12000	0	25000
23	Rajasthan	1200	65000	12500	25000
24	Tamil Nadu	75	6100	20000	0
25	Telangana	500	0	0	65000
26	Tripura	5	3100	2600	0
27	Uttar Pradesh	225	20000	0	30000
28	Uttarakhand	0	338	200	0
29	West Bengal	0	0	700	0
	<b>Total</b>	<b>4909</b>	<b>359462</b>	<b>76650</b>	<b>925427</b>

**Annexure-II referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 2534 for 10/08/2021 regarding 'Funds sanctioned under PM KUSUM scheme'**

*State-wise standalone solar pumps installed/ existing grid-connected pumps solarized and funds released under PM-KUSUM Scheme since its inception and till 30.6.2021*

<b>S. No.</b>	<b>States</b>	<b>No. of pumps installed/ existing pumps solarized</b>	<b>Central Financial Support released (Rs. Crore)</b>
1.	Gujarat	379	3.95
2.	Haryana	14254	62.70
3.	Himachal Pradesh	121	2.79
4.	Jharkhand	1467	16.05
5.	Karnataka	96	1.26
6.	Madhya Pradesh	7234	71.07
7.	Manipur	2	0.36
8.	Odisha	203	0.77
9.	Punjab	2925	20.05
10.	Rajasthan	15549	94.03
11.	Tamilnadu	1016	11.21
12.	Tripura	215	3.96
13.	Uttar Pradesh	4265	20.37
	<b>Total</b>	<b>47726</b>	<b>308.57</b>